

\234ITEM NO.57 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal No(s). 489/2016

VIJAI @ VIJAI SINGH AND ANR Appellant(s)
VERSUS

STATE OF UTTAR PRADESH Respondent(s)
(with appln. (s) for exemption from filing O.T. and office report)
Date : 12/01/2017 This appeal was called on for hearing today.
For Appellant(s)

Mr. Sudhir Naagar,Adv.

For Respondent(s)
Mr Upendra Mishra, Adv.

Mr. Samir Ali Khan,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Parties to file additional documents within four weeks
time.

List again on 16.2.2017.

(PAWAN DEV KOTWAL)
Registrar